

GOVERNMENT OF INDIA
MINISTRY OF PANCHAYATI RAJ
LOK SABHA
UNSTARRED QUESTION NO.2611
ANSWERED ON 02.08.2022

E-PANCHAYAT MISSION MODE PROJECT

2611. SHRI GAURAV GOGOI:
DR. MOHAMMAD JAWED:
ADV. ADOOR PRAKASH:
DR. A. CHELLAKUMAR:

Will the Minister of PANCHAYATI RAJ be pleased to State:

- (a) the number and percentage of Panchayat offices that have a computer and internet connection, State-wise;
- (b) the details of the steps taken by the Government to digitise Panchayat institutions and offices;
- (c) the annual budget allocation and final expenditure on E-Panchayat Mission Mode Project during the last ten years and the current year; and
- (d) the outcome status of the E-Panchayat Mission Mode Project?

ANSWER

THE MINISTER OF STATE FOR PANCHAYATI RAJ

(SHRI KAPIL MORESHWAR PATIL)

(a) Panchayat being State subject, providing computers for Panchayats is primarily the responsibility of States/ Union Territories (UTs). However, Ministry, under the scheme of Rashtriya Gram Swaraj Abhiyan (RGSA) supplemented the efforts of all States by providing computers for Panchayats as proposed by States/UTs in their Annual Action Plan and approved by Central Empowered Committee, on a limited scale. For attaining the vision of Digital India, BharatNet project is being implemented by Department of Telecommunications in a phased manner to create network to connect all the Gram Panchayats by broadband in the country. The scope of BharatNet on 30.06.2021 has been extended up to all inhabited villages beyond GPs in the country. The State/UT-wise details of Gram panchayats having computers and internet connection is given at **Annexure-I**.

(b) Under Digital India Programme, Ministry is implementing e-Panchayat Mission Mode Project (MMP) with the aim to transform the functioning of Panchayati Raj Institutions (PRIs), making them more transparent, accountable, and effective. The Ministry launched eGramSwaraj, a work-based Accounting Application for Panchayati Raj Institutions under the e-Panchayat MMP on 24th April 2020. This application encompasses all aspects of Panchayat functioning viz. planning, budgeting, accounting, monitoring, asset management etc., on a single digital platform including online payments.

(c) Under e-Panchayat Mission Mode Project funds are being provided to National Informatics Center Services Inc. (NICSI) for central level support for maintenance of e-Panchayat applications. The year wise annual expenditure on E-Panchayat Mission Mode Project is given at **Annexure-II**.

(d) So far, 2.53 lakh GPs have prepared and uploaded their Gram Panchayat Development Plans (GPDPs) for 2022-23 on E-GramSwaraj. Under 14th Finance Commission, 1.44 lakh GPs and 91,607 GPs have carried out online transactions during 2020-21 and 2021-22 respectively. Similarly, 1.93 lakh GPs have carried online transactions under 15th Finance Commission during 2021-22. All States are making efforts to implement e-Panchayat MMP, based on their available resources and here is substantial improvement in adoption of digital applications by the States in PRIs functioning.

Annexure-I

Annexure referred to in reply to part (a) of the Lok Sabha Unstarred Question No. 2611 answered on 02.08.2022 regarding 'E-Panchayat Mission Mode Project'.

Sl. No	State	No. of GPs and Traditional Bodies	GPs with Computer	Percentage of GPs with Computer	GPs with FTTH Commissioned	Percentage of GPs with FTTH commissioned
1	Andaman & Nicobar Islands	70	70	100%	1	1%
2	Andhra Pradesh	13371	7854	59%	1099	8%
3	Arunachal Pradesh	2108	305	14%	88	4%
4	Assam	2666	1399	52%	474	18%
5	Bihar	8135	7626	94%	5572	68%
6	Chhattisgarh	11658	5484	47%	3275	28%
7	Goa	191	191	100%	0	0%
8	Gujarat	14287	14253	100%	12709	89%
9	Haryana	6225	2500	40%	4725	76%
10	Himachal Pradesh	3615	3226	89%	205	6%
11	Jammu & Kashmir	4291	3973	93%	210	5%
12	Jharkhand	4351	3753	86%	2740	63%
13	Karnataka	5964	5550	93%	5225	88%
14	Kerala	941	941	100%	852	91%
15	Ladakh	193	184	95%	0	0%
16	Lakshadweep	10	10	100%	0	0%
17	Madhya Pradesh	22736	22710	100%	4100	18%
18	Maharashtra	27898	26167	94%	12146	44%
19	Manipur	3818	86	2%	335	9%
20	Meghalaya	9015	5171	57%	13	0%
21	Mizoram	834	175	21%	0	0%
22	Nagaland	1289	216	17%	116	9%
23	Odisha	6798	6798	100%	4451	65%
24	Puducherry	108	100	93%	65	60%
25	Punjab	13245	13245	100%	6222	47%
26	Rajasthan	11307	9701	86%	406	4%
27	Sikkim	185	165	89%	0	0%
28	Tamil Nadu	12525	12525	100%	0	0%
29	Telangana	12769	4783	37%	1463	11%
30	Dadra & Nagar Haveli and Daman & Diu	38	38	100%	25	66%
31	Tripura	1219	412	34%	419	34%
32	Uttar Pradesh	58189	36167	62%	11385	20%
33	Uttarakhand	7791	1939	25%	1045	13%
34	West Bengal	3339	3339	100%	1671	50%
	Total	271179	201056	74%	81037	30%

Annexure –II

Annexure referred to in reply to part (c) of the Lok Sabha Unstarred Question No. 2611 answered on 02.08.2022 regarding 'E-Panchayat Mission Mode Project'.

Details of annual expenditure on E-Panchayat Mission Mode Project**(Rs. in Crore)**

Financial Year	Budgeted estimates (B.E)	Revised Estimates (R.E)	Actual Expenditure
2012-13	40	36	5.80
2013-14	*	*	12.53
2014-15	*	*	14.04
2015-16	*	*	14.31
2016-17	22	16.55	16.55
2017-18	17	13	12.81
2018-19	20	11.91	10.07
2019-20	15.50	7.50	7.25
2020-21	20	17.82	17.79
2021-22	20	11.71	11.71
2022-23	20	-	0

*For Financial Years 2013-14 to 2015-16, e-Panchayat component was being funded under the Ministry's Rajiv Gandhi Panchayat Sashaktikaran Abhiyaan (RGPSA)

From Financial Year 2016-17 onwards, separate head of account for e-Panchayat MMP was created.